

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2013

Dated : 23rd July , 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Arun Kumar Datta Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Amicus Curiae Counsel
Mr. Arun Kumar Datta

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1 DERC
Mr. Vishal Anand,
Mr. Gaurav Dudeja for R-2 BYPL

ORDER

We have heard the learned counsel for the Appellant. She is directed to file a comprehensive written submission in the matter by 01.08.2014 after serving copy on the other side.

Post the matter for further hearing on **11th August, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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